NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 308 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Garnish Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner(s): Mr. Sunny Chopra, Advocate

For the Respondent(s): None

ORDER

Notice to the ROC returnable on 25th October, 2017. Dasti.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)